

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)


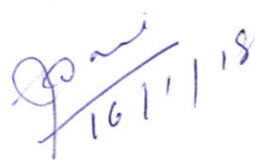
SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES: NISA Industrial Services Pvt. Ltd.  
V/s.  
Maha Urja Utilities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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12	<del>12</del> Nisa Indus Petitioner	Legal Manager (kindly keep back) Advocate	  16/1/18
12	Sonika Sonik		

**ORDER**

**TCP No. 686/I & BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. None present from the side of the Respondent.
3. A Revised Form is on record, however, it was wrongly given Number as M.A. No. 639/2017 by the Registry. The Registry is directed to rectify the Numbering.
4. The Petitioner is directed to place on record the proof of service of the Petition, Notice of Demand and the date of hearing.
5. Matter is listed for hearing **on 22.02.2018.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**16.01.2018.**  
ah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**